HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/255/2016-Judl./43

Dated Shillong the 22nd December 2020

Pursuant to Notification No.HCM/III/255/2016-Judl/484-A dated 10.12.2020, It is hereby notified to all concerned that Hon'ble Mr. Justice W. Diengdoh will hold Vacation Court on Wednesday, 23rd December, 2020 in Court No.4 at 11:00 A.M.

By order,

JOINT REGISTRAR (LISTING)

Memo No.HCM.III/255/2016-Judl/43-A Dated Shillong the 22nd December2020

Copy for information to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong
- The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong
- 5. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. P.S. to the Advocate General/Addl. Advocate General, Meghalaya, Shillong.
- 8. The Assistant Solicitor General/ Central Government Counsel, High court of Meghalaya, Shillong
- 9. The President/ Secretary, Meghalaya High Court Bar Association.
- 10. All Court Masters concern
- 11. The Systems Analyst, High Court of Meghalaya, Shillong for uploading this order in the official website.
- 12. Notice Board.
- 13. Office File.

H62-474 32.12.2020

JOINT REGISTRAR (LISTING)